

**THE HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION**  
**Dated, the 25<sup>th</sup> November, 2021**

No.HCM/1/96/BENCH

It is hereby informed to all the learned members of the Bar and litigants that Hon'ble The Chief Justice will not be available for holding court on Friday, the 26<sup>th</sup> November, 2021.

The following cases fixed for listing on the said date will be rescheduled as follows:

<b>Single Bench</b>	
<b>Particular of Cases</b>	<b>Reschedule to</b>
Cont. Cas(C) No. 24 of 2019	<b>29.11.2021</b>
CRP (CRP Art. 227) No. 41 of 2021	
Cont. Cas(C) 157 of 2019	
<b>Division Bench</b>	
MC(WA) No. 1 of 2020	<b>29.11.2021</b>
WP(C) No. 317 of 2020	
PIL No. 45 of 2021	
MC(WA) No. 103 of 2021	<b>03.12.2021</b>
WA No. 38 of 2021	

By Orders etc.,

Sd/-  
(YUMKHAM ROTHER)  
REGISTRAR (JUDL.)  
the Imphal, 25<sup>th</sup> November, 2021

No.HCM/1/96/BENCH/ 99262-80

Copy to:-

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocates, Govt. of Manipur.
3. The Registrar, Administration & Vigilance, High Court of Manipur.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
9. The System Analyst, High Court of Manipur for uploading the same to the official website.
10. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir.
11. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh.
12. The P.S. to Hon'ble Mr. Justice MV Muralidaran.
13. The P.S. to Hon'ble Mr. Justice A. Bimol Singh.
14. The P.S. to Registrar General, High Court of Manipur.
15. All the Superintendents, Bench & Judicial Sections, High Court of Manipur.
16. The Court Masters, High Court of Manipur.
17. Guard File/ Order Book.
18. Notice.
19. Concerned file.

For kind information and circulation to  
the learned members

  
REGISTRAR (JUDL.)  
HIGH COURT OF MANIPUR